

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-129/2006/8211/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the <sup>14</sup> July, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/BAK/2023/4003 dated 31.08.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.09.2023 and 02.09.2023, along with station leave permission, from the evening of 31.08.2023.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-129/2006/8212/A, dated , 14-09-23**

Copy to:

✓ 1. The Project Manager, Gauhati High Court

*[Signature]*  
**JT. REGISTRAR (VIGILANCE)**  
*[Signature]*